

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 56, 68 & 84 of 2013**

**Dated : 12<sup>th</sup> December, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 56 & 84 of 2013**

**Talwandi Sabo Power Ltd. .... Appellant(s)  
Versus  
Punjab State Power Corporation Ltd. & Anr. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. Akhil Sibal  
Mr. Aniket Prasoon  
Ms. Mandakini Ghosh  
Mr. Sitesh Mukherjee**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran  
Mr. Anand K Ganesan  
Mr. Sanjay Sen, Sr. Adv.  
Ms. Shikha Ohri  
Mr. Ruth Elwin for R-2**

**Appeal No. 68 of 2013**

**Nabha Power Ltd. .... Appellant(s)  
Versus  
Punjab State Power Corporation Ltd. & Anr. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. Sitesh Mukherjee  
Ms. Shagun Jain**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran  
Mr. Anand K Ganesan  
Mr. Sanjay Sen, Sr. Adv.  
Ms. Shikha Ohri for R-2**

**ORDER**

As agreed by the learned counsel for the parties, post the matter for hearing on **13.01.2014**.

**(Rakesh Nath)**  
**Technical Member**

*Ts/ak*

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**